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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 28/1999
in
O.A. NO. 385/1993

New Delhi this the 5th day of April, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI K. KUTHUKUMAR, MEMBER (A)

Mohan Rai S/O Asha Ram,
R/O Village Loni,
Gate Chattewali,
Distt. Ghaziabad, U.P. ... Applicant

(By Shri P. I. Oommen, Advocate)

-Versus-

1. Bhagwan Singh Duggal,
Director General, C.P.W.D.,
Nirman Bhawan,
New Delhi.

2. S. K. Singhani,
Suptd. Engineer,
Delhi Central Electrical
Circle (Coordination),
C.P.W.D., I.P. Estate,
New Delhi.

3. Nem Chandra,
Executive Engineer,
C.P.W.D. Electrical Div. No.X,
Sadiq Nagar,
New Delhi. ... Respondents

(By Shri D. S. Mahendru, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

Learned counsel for respondents has filed
compliance report today. It is stated that order
dated 25.8.1998 has been complied with and order made
on 31.3.1999 asking the applicant to report for duty.

For

Copy is supplied to the learned counsel for applicant. In view of the compliance report, this C.P. has become infructuous. Accordingly, it is hereby dismissed as having become infructuous.

KM
(K. M. Agarwal)
Chairman

KM
(K. Muthukumar)
Member (A)

/as/